

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 7/111/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M.KUMAR
Hon'ble Member (J)

SH. S.K.MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

NAME OF THE COMPANY: Dilip Modu Timblo

Vs

M/s. Sociedad De Formento Industrial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. JOSEPH KODANTHARA,	Sr. Adv.	} Petitioners	
2.	MR. ERIC CORREIA,	Adv.		
3.	MR. RAJEEV KUMAR,	Adv.		
4.	Mr. Rafique Dada,	Snr Adv	} Respondents	
5.	Mr. Gundeet Malhya,	Adv		
6.	Ms. Amrita Narayan,	Adv		
7.	Mr. Erach Kohwal,	Adv		

Order

For orders see order in CP 87/2006